

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/3967/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 3rd September, 2021.

Sub: **Casual leave .**

Ref:- Your letter No. DJSV/STDR/F-57/2021/3469, dtd. 01.09.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.09.2021, has been granted.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/3968/A, dated 3.9.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court

03/9/21
JT.REGISTRAR (VIGILANCE)
Rao